GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 1532
TO BE ANSWERED ON 09.02.2026

ESTABLISHMENT OF ESIC SUB-REGIONAL OFFICE IN TELANGANA

1532. SHRI KUNDURU RAGHUVEER:

Will the Minister of **LABOUR AND EMPLOYMENT** be pleased to state:

(a) whether the Government is aware that the existing Employees' State Insurance Corporation (ESIC) Regional Office serving Telangana is handling a significantly higher workload, as compared to several other States despite those States having designated Sub-Regional Offices with fewer insured persons and lower industrial activity and if so, the reasons therefor;

(b) whether the Government has assessed the operational pressure, pendency of cases and service delays in Telangana due to the absence of a Sub-Regional Office and if so, the details thereof;

(c) whether the Government proposes to sanction a Sub-Regional Office in Telangana to ease the burden on the Regional Office and ensure efficient delivery of ESIC, Employees' Provident Fund Organisation (EPFO) and Labour Welfare Services to industries and workers and if so, the details thereof; and

(d) the criteria adopted for establishing Sub-Regional Offices in other States and whether Telangana meets or exceeds those parameters?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)

(a) to (d): As on 31.03.2025, the number of employers and insured persons registered under the Employees' State Insurance Corporation (ESIC) in Telangana are 1,35,941 and 15,90,370 respectively, accounting for about 5.5 per cent and 4.9 per cent of the total 24,83,511 employers and 3,24,29,970 insured persons across the country.

The opening of Sub-Regional Offices and bifurcation of large Regional Offices in ESIC is a continuous process based on operational requirements and guidelines amended from time to time.

While considering such proposals, factors such as revenue–expenditure position, economic viability and availability of staff are also taken into account.

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